

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1083
ANSWERED ON:28.07.2000
SETTING UP OF INLAND CONTAINER DEPOT
JASWANT SINGH YADAV

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Bhilwara (Rajasthan) was selected for setting up of an Inland container depot for the promotion of foreign trade two years ago;
- (b) if so, the details thereof and the purpose thereof;
- (c) whether the traders have not been able to derive the benefit of this container due to non-availability of Duty Entitlement Passbook and Duty Exemption Entitlement Scheme Licence;
- (d) if so, the details thereof; and
- (e) the time by which the said licence is likely to be issued to them by the Government?

Answer

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

- (a) to (b) Yes, Sir. The Rajasthan Small Industries was authorized to set up an Inland Container Depot at Bhilwara. The Inland Container Depots provide door step facilities to trade for customs clearance of export - import cargo.
- (c) to (e) Since the facility has just started, it would take some time before it is fully utilized. The Government is considering grant of Duty Entitlement Passbook and Duty Exemption Entitlement Scheme at the said Inland Container Depot.